

Powers to the Press Council of India

82. SHRI BHOLA NATH SEN : Will the Minister of INFORMATION AND BROADCASTING be pleased to State :

(a) whether Press Council of India has suggested about the enhancement of the powers of the Council and/or some amendments in the Press Council Act 1978 to improve the functioning of the Press Council.

(b) if so, details thereof ;

(c) Government's reaction in the matter ; and

(d) the steps taken/proposed to be taken ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) and (b) The Press Council of India has suggested certain amendments in Section 14 of the Press Council Act, 1978 to empower the Council to recommend penal action to the Central/State Governments in respect of erring newspapers/agencies and its functionaries.

(c) and (d) The Government has not yet taken a final view in the matter.

Damage to Paddy Crops by Pests in West Bengal.

83. SHRI BHOLA NATH SEN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether paddy crops in some districts of West Bengal have recently been attacked by pests ;

(b) if so, details of the damage to crops in West Bengal during the current year due to pest infestation ;

(c) the reasons why attack on crops by pests could not be prevented ; and

(d) the steps taken/proposed to save crops in West Bengal from attack by pests in future ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir. Late transplanted paddy crop in low lying areas of districts of Burdwan, Birbhum, Nadia, Murshidabad, Purulia and 24-Parganas (West Bengal) has been infested by rice hispa during August-September, 1985.

(b) and (c) Due to timely and large scale pest control measures organised by State Government and farmers, rice hispa pest was successfully controlled and the crop was saved from likely damage.

(d) The following steps have been taken by Central and State Governments to control pest menace in West Bengal : —

(i) Regular pest surveillance and monitoring is carried out by joint Central-State teams to detect and forewarn pest incidence on Kharif and Rabi crops.

(ii) Timely pest control campaigns are organised by State Government and farmers.

(iii) Supply and availability of adequate pesticides is arranged.

Distribution of Surplus Land in States during Sixth Plan

84. SHRI BHOLA NATH SEN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether targets were fixed for allotment of house-sites and distribution of surplus land in different States during the Sixth Plan period ;

(b) if so, the details of the targets fixed and the actual achievements in different States during the Sixth Plan period ; and

(c) the performance of West Bengal as compared to the performance of other States in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRA-

KAK) : (a) to (c) The Sixth Plan envisaged provision of house-sites to 68 lakh eligible landless families. The Statement-I indicating the target and actual achievement (State-wise including West Bengal) is at statement I given below. Regarding distribution of surplus land, during the first two years of the Sixth Plan although no specific targets were laid down but the achievement reported by the States indicates that 1,44,668 acres and 84726 acres of ceiling

surplus land were distributed in the year 1980-81 and 1981-82 respectively. With the inclusion of distribution of ceiling surplus land under the 20-point programme specific targets for distribution were fixed in consultation with States/UTs from 1982-83 onwards. The targets laid down and achievement reported in the last three years of the Sixth Plan are shown in the statements II to IV given below.

Statement I

Allotment of House Sites to Landless Rural Workers during the Sixth Five Year Plan

States/UTs	House sites	
	Target	Achievement
1.	2.	3.
1. Andhra Pradesh	11,10,000	15,49,726
2. Assam	2,30,000	81,698
3. Bihar	16,80,000	85,987
4. Gujarat	2,00,000	4,07,570
5. Harayana	1,20,000	95,090
6. Hmachel Pradesh	—	739
7. Jammu & Kashmir	10,000	2,451
8. Karnataka	3,50,000	4,17,796
9. Kerala	2,70,000	22,641
10. Madhya Pradesh	3,50,000	1,36,512
11. Maharashtra	90,000	1,77,362
12. Orissa	3,20,000	1,27,187
13. Punjab	60,000	4,930
14. Rajasthan	1,90,000	3,46,201
15. Sikkim	—	—

1	2	3
16. Tamil Nadu	13,20,000	13,27,408
17. Tripura	20,000	24,071 (0)
18. Uttar Pradesh	3,70,000	5,55,332
19. West Bengal	60,000	40,401
20. A & N Island	—	3,855
21. Dadra & Nagar Havell	—	173
22. Delhi	10,000	14,540
23. Goa, Daman & Diu	—	3,522
24. Lakshdweep	—	20
25. Pondicherry	10,000	8,587
	67,70,000	54,33,509

(0) Achievement upto 28.2.1985.

Statement II

Target and Achievement under Distribution of Surplus Land 1982-83

	Acres		
	Target	Achievement	% of Achievement
1. Andhra Pradesh	2,600	22,500	178.6
2. Assam	87,400	8,080	9.2
3. Bihar	54,100	8,300	15.3
4. Gujarat	45,600	14,300	33.6
5. Harayana	4,200	3,140	74.8
6. Himachal Pradesh	—	—	—
7. Jammu & Kashmir	—	—	—
8. Karnataka	1,14,000	97,620	85.6

1	2	3	4
9. Kerala	2,500	2,590	103.6
10. Madhya Pradesh	58,600	8,040	13.7
11. Maharashtra	31,000	2,040	6.6
12. Manipur	600	420	70.0
13. Meghalaya	—	—	—
14. Nagaland	—	—	—
15. Orissa	32,700	8,410	25.7
16. Punjab	11,400	5,540	48.6
17. Rajasthan	10,000	17,800	178.0
18. Sikkim	—	—	—
19. Tamil Nadu	10,000	11,960	119.6
20. Tripura	200	320	160.0
21. Uttar Pradesh	16,600	4,830	29.4
22. West Bengal	38,900	23,590	60.4
UNION TERRITORIES	300	790	263.3
ALL INDIA	5,30,700	2,53,010	47.7

Statement III

Target and Achievement under Distribution of Surplus Land—1983.84

State	Target	Achievement	% of achievements
1. Andhra Pradesh	71,821	13,077	18.2
2. Assam	11,000	20,327	184.8
3. Bihar	25,000	22,678	90.7
4. Gujarat	10,000	29,016	290.16
5. Haryana	3,500	2,313	66.1

1	2	3	4
6. Himachal Pradesh	—	—	—
7. Jammu & Kashmir	—	—	—
8. Karnataka	55,000	6,322	11.5
9. Kerala	5,000	2,183	43.7
10. Madhya Pradesh	15,000	5,388	35.9
11. Maharashtra	9,886	7,382	74.7
12. Manipur	400	271	72.7
13. Meghalaya	—	—	—
14. Nagaland	—	—	—
15. Orissa	8,750	10,857	124.1
16. Punjab	2,000	2,690	134.5
17. Rajasthan	12,000	24,608	205.1
18. Sikkim	—	—	—
19. Tamil Nadu	10,000	11,412	114.1
20. Tripura	200	90	45.0
21. Uttar Pradesh	5,000	6,910	138.2
22. West Bengal	38,900	24,888	56.3
UNION TERRITORIES :			
23. A. & N. Islands	—	—	—
24. Arunachal Pradesh	—	—	—
25. Chandigarh	—	—	—
26. D. & N. Haveli	125	318	254.4
27. Delhi	100	143	143.0
28. G.D. & Diu	—	—	—
29. Lakshadweep	—	—	—
30. Mizoram	—	—	—
31. Ponnicherry	500	103	20.06
ALL INDIA	2,84,182	1,90,996	67.07

Statement IV*Targets and Achievement under Distribution of Surplus Land 1984-85*

State/UTs.	Target	Achievement	% of Achievement
1	2	3	4
Andhra Pradesh	50,000	22,169	44.3
Assam	11,000	11,200	101.8
Bihar	27,850	20,351	73%
Gujarat	12,000	12,943	107.9
Haryana	2,000	2,910	145.5%
Himachal Pradesh	—	—	—
Jammu & Kashmir	—	—	—
Karnataka	7,030	6,671	94.9
Kerala	3,000	3,591	119.7
Madhya Pradesh	8,000	2,022	25.3
Maharashtra	10,000	13,210	132%
Manipur	250	345	138.0
Meghalaya	—	—	—
Nagaland	—	—	—
Orissa	9,000	9,995	106.6
Punjab	900	997	110.8
Rajasthan	12,000	24,086	200.7
Tamil Nadu	5,000	5,067	101.3
Tripura	100	112	112.0
Uttar Pradesh	5,000	5,003	100.1
West Bengal	35,000	17,764	50.8

	1	2	3	4
UNION TERRITORIES				
A. & N. Islands	—	—	—	—
Arunachal Pradesh	—	—	—	—
Chandigarh	—	—	—	—
D. & N. Haveli	165	165	100	
Delhi	80	13	26.0	
G.D. & Diu	—	—	—	—
Lakshadweep	—	—	—	—
Mizoram	—	—	—	—
Pondicherry	425	16	3.8	
TOTAL	1,98,770	1,58,230	79.60%	

T.V. Relay Centres in Gujarat

85. SHRI MOHANBHAI PATEL :
SHRI AMARSINGH RATHAWA :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of T.V. Stations and T.V. relay centres functioning in Gujarat State ;

(b) the percentage of population and area covered by T.V. in Gujarat at present ;

(c) whether there is any proposal to instal more T.V. relay centres in Gujarat during the year 1985-86, if so, the sites selected ; and

(d) whether Government will consider to give preference to the backward and hilly areas of the State which have not been covered so far ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :
(a) TV transmitters are at present func-

tioning at nine places in the state of Gujarat.

(b) TV service is at present available to about 69% population of the State spread over 56% of its area.

(c) A low power TV transmitter under implementation at Bhuj as a part of VI Plan schemes is expected to be commissioned by the middle of 1986.

(d) Yes, Sir.

Construction of TV Studio at Bhubaneswar

86. SHRIMATI JAYANTI PATNAIK :
SHRI T. BALA GOUD :
SHRI MURLIDHAR MANE :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have a proposal for the construction of a full-fledged Television Studio at Bhubaneswar;